STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29<sup>TH</sup> APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF <u>AUGUST, 2020</u>.

			List of cases e-filed	during the month				
Sr Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile   Advocate E-   Date of	Advocate E-	Date of	Date of e-
(1) (2)	(3)	(4)	(5)	(6)	(7)	(8)	(0)	
High Court of Meghalaya East Khasi Hills	East Khasi Hills	1	1	- (	- (1)	(0)	(9)	
ludge Commoraid	Foot Vhoo! I I'll-						-	
Court, Shillong	East Knasi Hills			1	ů.	1	•	

		List	of cases in which e-	List of cases in which e-Payment of Court fees was made during the month	s made during the mont	Ħ	
Sr.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of	Date of e-payment
3	(2)	(3)	(4)	(5)	(8)	(7)	or court ses
_	High Court of Meghalava	East Khasi Hills		(3)		(1)	(6)
3	lude of the second					•	
Ņ	Court, Shillong	East Khasi Hills		•	ŧ	-	ı

		(1)	NO.	No.	Sr
	t of Meghalaya	(2)	(3)		
East Khasi Hills	High Court of Meghalaya	(3)	(3)	District	
•	t	(4)		Case No.	ses in which Electro
•	•	(5)		Respondent Name	Form 3  List of cases in which Electronic Service of Process has taken place during the month
1		(6)		Advocate	taken place during the n
1	-	(7)		Date of Registration	nonth
•		(8)	Service of Process	Date of Electronic	

List of total no. of cases random  District Court Name	List of total no. of cases randoml  Court Name	List of total no. of cases randomly all  Court Name
Court Name	Court Name  Court Name  Court Name  Court No.	Court No. Case Type
	Court No.  (5)	Court No.

'n		) E	No.
Judge, Commercial	Meghalaya	(2)	Court
East Khasi	Khasi Hills	(3)	District
	-1	(4)	No.
1		(5)	Petitioner Name Vs Respondent Name
1		(6)	Advocate Date of Registra
•	•	(7)	Date of Registration
	-	(8)	Whether Urgent Relief was sought and Pre- Institution Mediation
	•	(9)	Date of Decision
1		(10)	Date of Days for Nature of Decision disposal (Contested)
ı		(11)	Days for Nature of disposal Disposal (Contested/ Settled)
		(12)	Date of execution of decree
-1	,	(13)	Number of days for execution of decree from date of decision
		(14)	Act Section

S.	Cont		Summary of Comm	Form 7 nercial Ca	Form 7 rcial Cas
No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month
3	(2)	(3)	(4)	(5)	(6)
	High Court of Meghalaya East Khasi Hills	East Khasi Hills	ית		(0)
S	ludge Commoraid	Fact 17 : 11:11			1
į	Court, Shillong	East Khası Hills	72	14	-

Form 6(i): Mediation Data on Monthly Basis

1. Shillong Mediation 1 (4) (5) Centre, Shillong	No. Centre [For example, DLSA or Main Mediation Centre Month Mediation Centre Mumbai]  No. Centre [For example, applications pending on DLSA or Main Mumbai]  Total number of applications received during the month received during the month settled
- (5)	
(6)	Total number of non- starter cases during the month
(7)	Total number of applications pending at the end of the month